

**Renovation of Vigyan Bhawan***[English]*

1020. SHRI CHETAN P.S.  
CHAUHAN:  
SHRIMATI BHAVANA  
CHIKHLIDA:

Will the minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the renovation work at Vigyan Bhavan, New Delhi, has since been commenced;

(b) if so, the amount likely to be spent thereon;

(c) the time by which the renovation work will be completed;

(d) the names of the firms entrusted with the renovation work;

(e) whether the firm has been selected on minimum cost basis;

(f) if not the criteria followed in selection of the above firm?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): Yes, Sir.

(b) the sanction has been accorded for Rs. 12.02 Crores. The cost is likely to be revised as per the concept scheme being finalised.

(c) It is expected that the work will be completed by the end of April 1993.

(d) Following two Consultants have been appointed

- 1) M/s Raja Aederi consultants (P) ltd.
- 2) M/s Struct well Designs and Consultants Pvt. Ltd.

(e) and (f). For the type of renovation work envisaged it is not possible to determine the minimum cost as it depends on many factors like proposals given by various agencies, their expertise in taking up of similar works, etc. The Architectural consultancy for renovation work of Vigyan Bhavan has been entrusted to a Consultancy firm. Open competitive offers were called and the work was awarded after deliberation and careful scrutiny by a Committee.

**Hindustan cables Ltd.**

1021. SHRI CHETAN P.S.  
CHAUHAN:  
KUMATI DIPIKA CHIKHLIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Cables Ltd. have received back the foam insulated cables exported to Singapore;

(b) whether the government have conducted an enquiry into the matter; and

(c) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGNON): (a) Entire quantity of Cables not found acceptable by Singapore Telecom Authority has been received back by Hindustan Cables Limited.

(b) No, Sir.

(c) Does not arise in view of (b) above.

**Clearance of foreign investment proposals**

1022. SHRI CHETAN P.S.  
CHAUHAN  
SHRIMATI BHAVANA  
CHIKHLIA:  
SHRI SRIBALLAV PANI-  
GRAHI:

Will the PRIME MINISTER be pleased to state:

(a) the details of the major foreign investment proposals cleared by the Union Government during September, - October, 1991;

(b) the yearly net foreign exchange inflow involved in each of these proposals; and

(c) the names of the industrial sectors in which the Government have decided to encourage foreign investment?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J. KURIEN): (a) and (b). Particulars of Foreign Collaboration approvals viz, name of the Indian company, name of foreign collaboration, item of manufacture and nature of foreign collaboration, are published on a monthly basis by the Indian Investment Centre as a supplement to its monthly News Letter. Copies of this publication are sent regularly to the Parliament Library.

Since the announcement of the new Industrial Policy, over 250 foreign collaboration proposals have been approved upto the end of October, 1991. Of these, over 60 proposals envisage direct foreign investment of about Rs. 170 crores in diverse industrial sectors like Industrial Machinery, Electrical equipments, Medical instruments, Chemicals, Food Processing Industries etc.

(c) Annex. III of the Statement on Industrial Policy, tabled in both Houses of Parliament on July 24, 1991, lists the high-priority industries in which Government encourages foreign investment.

[*Translation*]

#### **Working Group on Rural development Schemes**

1024. SHRI RAM SARAM STSN YADAV: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has appointed any working group for the implementation of various suggestions in regard to Rural development schemes; and

(b) if so, the details of the suggestions made by the working group in regard to the various rural development schemes?

MINISTER OF STATE FOR PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Planning Commission has not appointed any Working Group for the implementation of various suggestions in regard to Rural Development schemes.

(b) Does not arise.

[*English*]

#### **Pension Structure**

1025. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make improvements in the present pension structure in respect of Central Government employees;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Does not arise.

(c) The Pension Structure of Central Government employees was recently subjected to an indepth examination by the Fourth Central Pay Commission and all its major recommendations have already been accepted and implemented.